

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 236 of 2017 (SZ)**

**Applicant(s)**

C. Sivakumar  
Proprietor,  
M/s Shree Chakra Mines  
Thoraimangalam, Perambalur

**Vs. Respondent(s)**

The State Level Environment Impact  
Assessing Authority, rep by its Member  
Secretary, Chennai and another

**Legal Practitioners for Applicant(s)**

M/s K.R. Krishnan

**Legal practitioners for respondent(s)**

M/s Me. Saraswathy for R1  
M/s E. Manoharan for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.05.2019 R1 counsel present. For reply of R2 call on 17.07.2019.  (Tmt.S. Meenakumari) Registrar